

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

M.A No. 36/2025

In

Original Application No. 804/2024

In the matter of:

Praveen Kumar Gupta

...Applicant

Versus

Govt. of NCT of Delhi

...Respondents

NDOH:- 02.07.2025

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Filed by:

New Delhi:

Dated: 27<sup>th</sup> 06.2025

Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

M.A No. 36/2025

In

Original Application No. 804/2024

In the matter of:

Praveen Kumar Gupta

...Applicant

Versus

Govt. of NCT of Delhi

...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL (RESPONDENT NUMBER-3) WITH RESPECT TO  
THE ORDER DATED 24.03.2025.**

I, Sunil Kumar, Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, the matter was taken up by this Hon'ble Tribunal on 23.08.2024. The grievance in the Original Application was that some persons had made temporary residences on the roadside at Rampura, Rohtak Road Delhi and



*(Signature)*

they were engaged in making statue and blacksmiths, extracting metal from electric wires by burning the rubber covering Electric fire.

3. That, this Hon'ble Tribunal constituted a joint Committee comprising District Magistrate, (North West), and Delhi Pollution Control Committee with directions to take appropriate, punitive and remedial action in case of encroachment on the public road and environmental damage and to submit report. District Magistrate, (North West), was appointed a Nodal agency for co-ordination and compliance vide order dated 23.08.2024.
4. That Revenue Authorities filed the joint committee report on 05.12.2024, which is available on the records of this Hon'ble Tribunal.
5. That, lastly matter was taken by this Hon'ble Tribunal on 24.03.2025 and pleased to issue notices to GNCTD, District Magistrate, (North West), Delhi, Delhi Pollution Control Committee (DPCC) and the Public Works Department (PWD) to file report.
6. That, in compliance with the order dated 24.03.2025, a joint inspection was conducted by the Revenue Authorities and DPCC on 20.06.2025 at the roadside locations of Rampura, Rohtak Road, Delhi. During the inspection, the following observations:
  - a) Shops/juggies along with Service Road of Rohtak Road have been demolished by the Govt. of NCT of Delhi.
  - b) Only three - four temporary structures having some statues have been found by the joint inspection team.
  - c) No statues are being manufactured by occupants. It is also submitted that no polluting activities have been noticed by the joint team.

Ar.



Copy of the inspection report dated 20.06.2025 alongwith Geo-tagged photos taken from the inspection site are enclosed herewith as ANNEXURE-1.

7. That, subsequent to inspection, SDM(Sarawati Vihar) issued a letter on 23.06.2025 to the Public Works Department (PWD) interalia directing to take necessary action to address the issues observed during the inspection. Copy of the letter dated 23.06.2025 is enclosed herewith as ANNEXURE-2.

8. The present action taken report may kindly be taken on record.

*[Signature]*  
DEPONENT

Identify the deponent who has signed in my presence

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

27 JUN 2025

Verified at New Delhi on this \_\_\_ day of June, 2025.

*[Signature]*  
DEPONENT

IDENTIFIED THAT THE DEPONENT  
Smt./Smt./Km.  
W/o R/o  
Identified by Shri/Smt.  
as solemnly affirmed before me  
Delhi on  
that the Contents of the affidavit which has  
been read and explained to me are  
correct to his knowledge

*[Signature]*  
*[Signature]*  
Kishan

27 JUN 2025



*[Signature]*  
State Commission for the Prevention of Corruption

27 JUN 2025



Annexure-1

4

**OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SARASWATI VIHAR)  
GOVT. OF NCT OF DELHI, OLD MIDDLE SCHOOL BUILDING COMPLEX,  
ROOM NO. 1, RAMPURA, DELHI - 110035.**

F.NO. SDM/SV/NGT Matters/2025/2535

Dated: 20/06/2025

**Subject: Joint Inspection Report as on 20.06.2025 in the NGT matter in M.A. No. 36/2025 in O.A. No. 804/2024 titled as "Praveen KrGupta V/s Govt. of NCT of Delhi"**

A joint inspection has been carried out by Sh. Harpal Singh, Tehsildar/Executive Magistrate (Saraswati Vihar), Office of the Sub Divisional Magistrate, Saraswati Vihar, District North-West and Sh. Prashant Gaurav, Junior Engineer (Environment), Delhi Pollution Control Committee on 20.06.2025 at 11:30 AM onwards. During the inspection, the joint team observed that shops/juggies along Service Road of Rohtak Road have been demolished by the Govt. of NCT of Delhi. Only three – four temporary structures having some statues have been found by the joint inspection team. No statues are being made by occupants. It is also submitted that no pollution activities have been noticed by the joint team. Geo tagged photos taken from the inspection site are enclosed herewith for ready reference.

It is also submitted that no representative from the Office of the Executive Engineer, Public Works Department, North West Road Division-2, Near Keshav Mahavidyalaya, Sainik Vihar, Delhi-34, has reported for joint inspection.

the Executive Engineer, Public Works Department, North West Road Division-2, Near Keshav Mahavidyalaya, Sainik Vihar, Delhi-34, may be intimated to take further necessary action in the matter.

(HARPAL SINGH)  
Tehsildar/Executive Magistrate  
(Saraswati Vihar)  
District - North West

(PRASHANT GAURAV)  
Junior Environmental Engineer  
Delhi Pollution Control Committee



GPS Map Cam

Check In

# New Delhi, Delhi, India

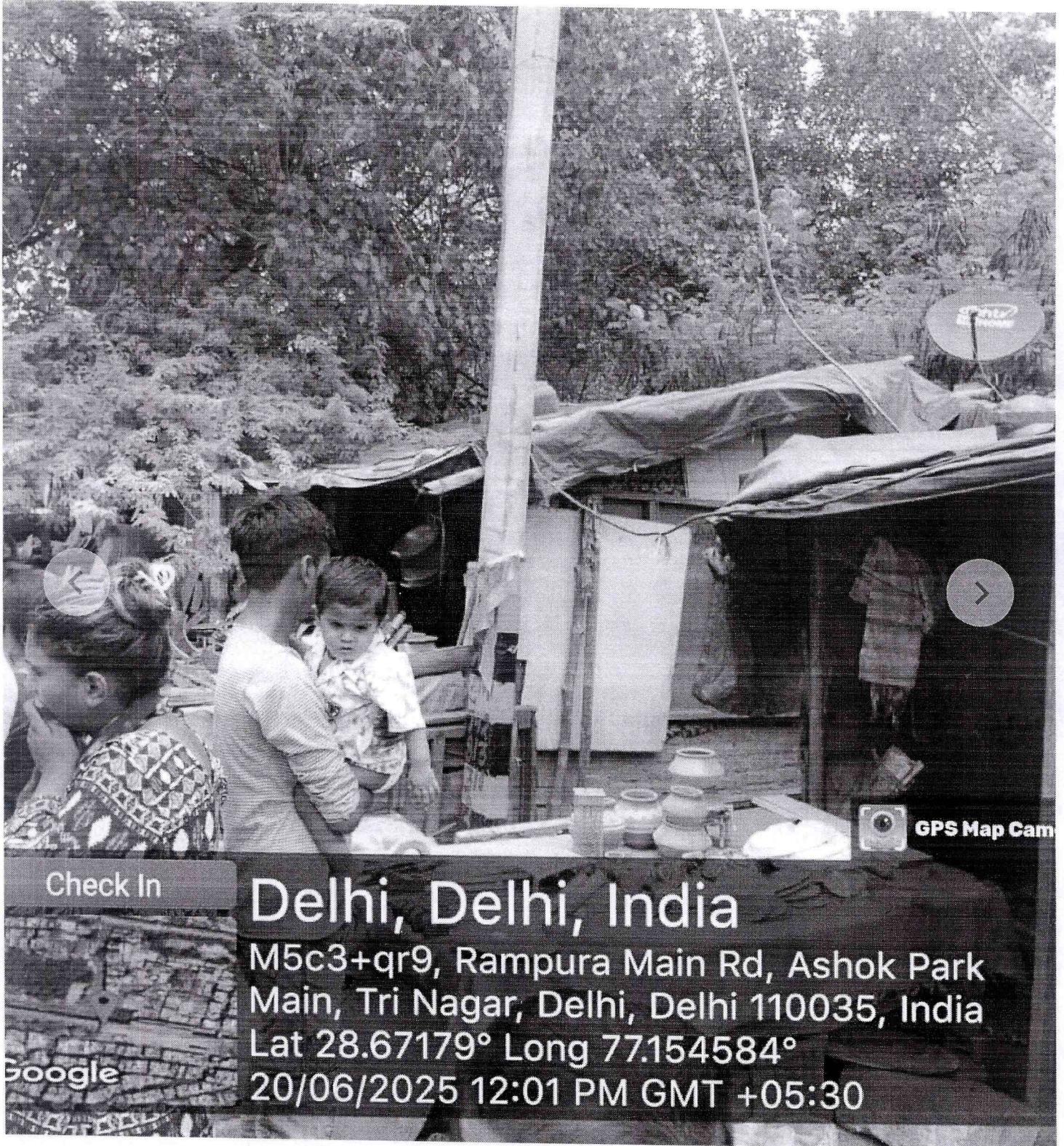
Pillar No 59, Opposite Ashok Park Main Metro, Ashok Park Extension, East Punjabi Bagh, Punjabi Bagh, New Delhi, Delhi 110026, India

Lat 28.672161° Long 77.152002°

20/06/2025 11:54 AM GMT +05:30



6



Check In

# Delhi, Delhi, India

M5c3+qr9, Rampura Main Rd, Ashok Park Main, Tri Nagar, Delhi, Delhi 110035, India

Lat 28.67179° Long 77.154584°

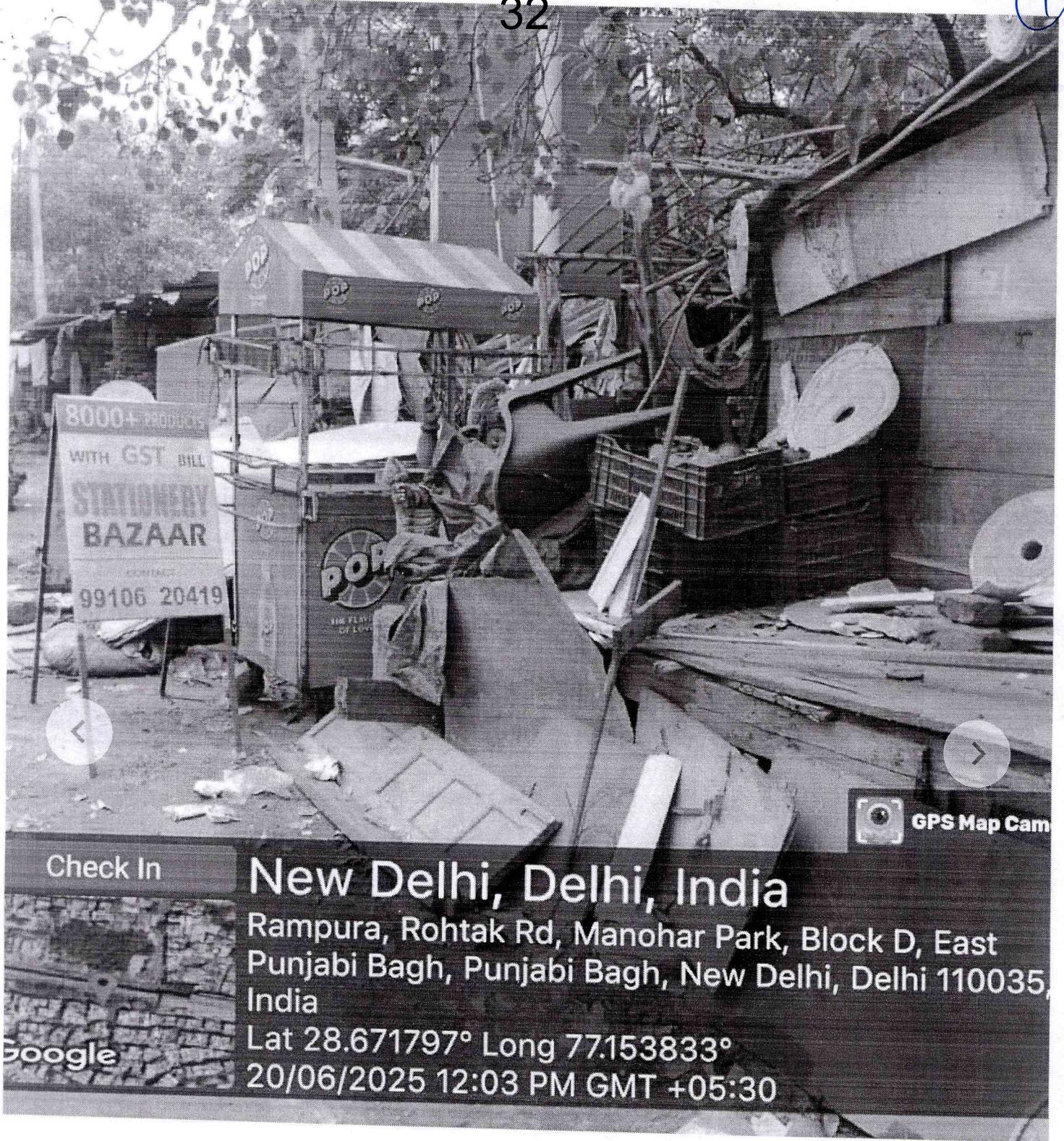
20/06/2025 12:01 PM GMT +05:30

Google

GPS Map Cam

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7



Check In

# New Delhi, Delhi, India

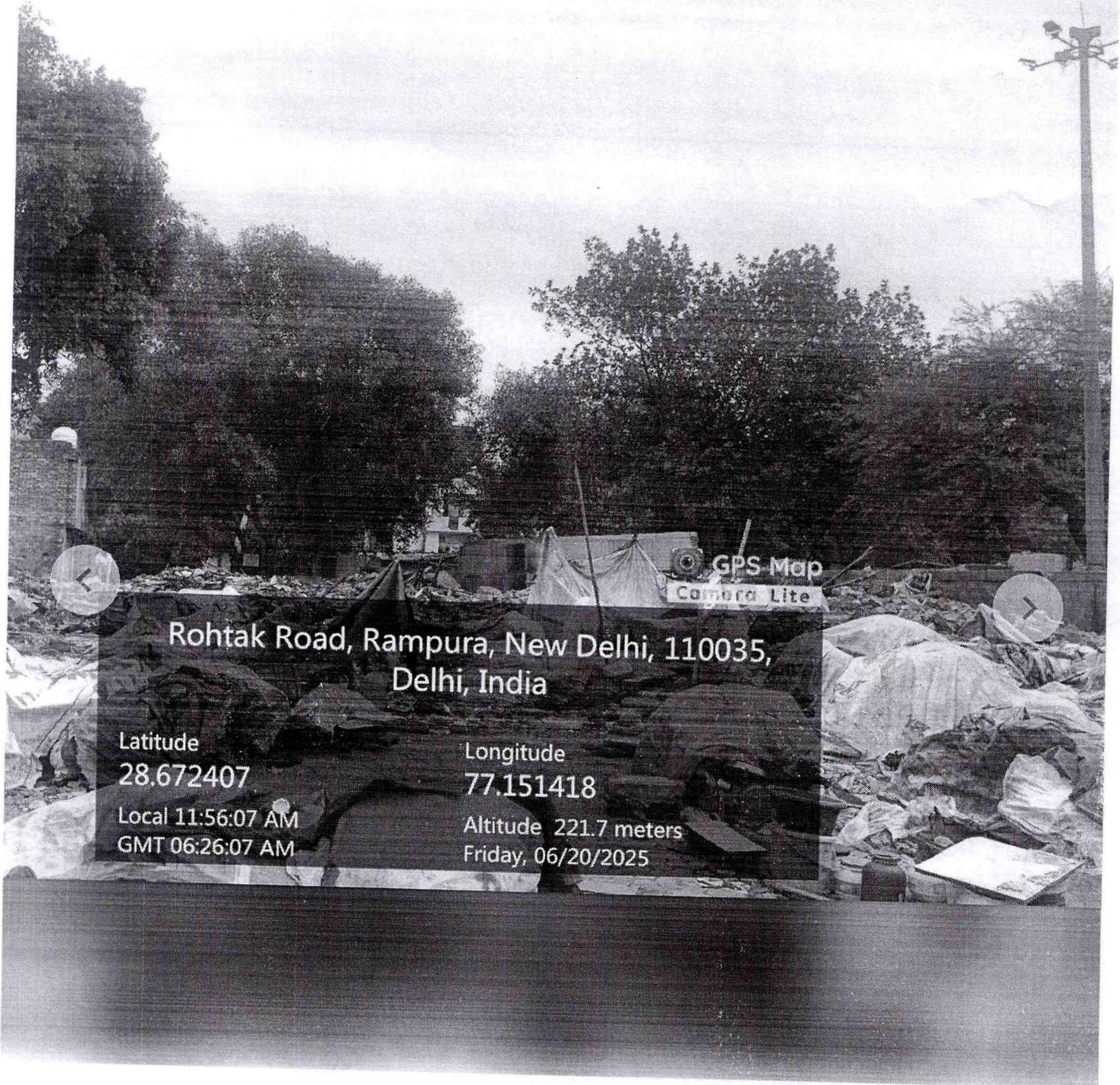
Rampura, Rohtak Rd, Manohar Park, Block D, East Punjabi Bagh, Punjabi Bagh, New Delhi, Delhi 110035, India

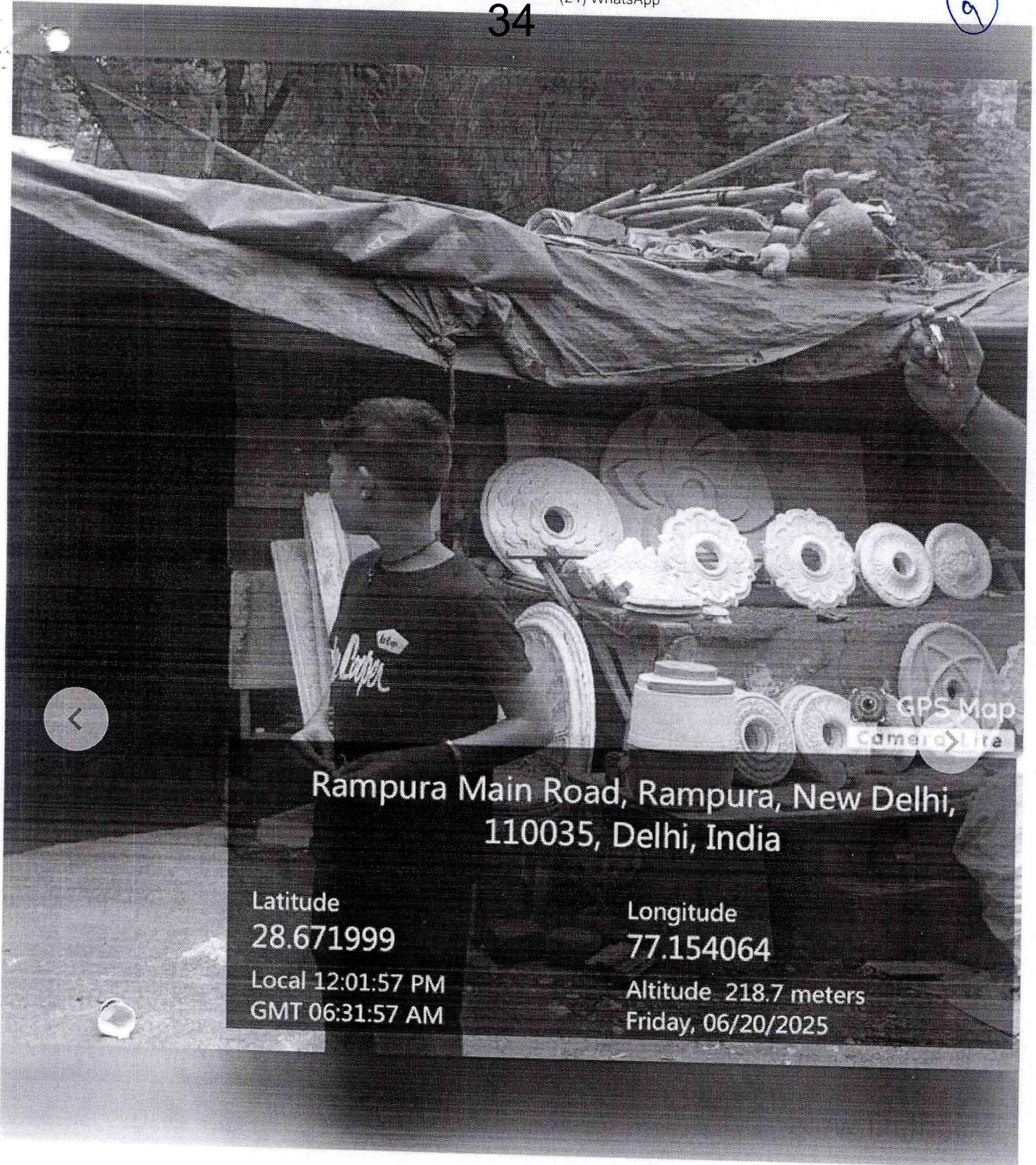
Lat 28.671797° Long 77.153833°

20/06/2025 12:03 PM GMT +05:30

Google

GPS Map Cam





Rampura Main Road, Rampura, New Delhi,  
110035, Delhi, India

Latitude  
28.671999

Longitude  
77.154064

Local 12:01:57 PM  
GMT 06:31:57 AM

Altitude 218.7 meters  
Friday, 06/20/2025



Check In

# New Delhi, Delhi, India

Pillar No 59, Opposite Ashok Park Main Metro, Ashok Park Extension, East Punjabi Bagh, Punjabi Bagh, New Delhi, Delhi 110026, India

Lat 28.672133° Long 77.151872°

20/06/2025 11:54 AM GMT +05:30

Google





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OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SARASWATI VIHAR)  
GOVT. OF NCT OF DELHI, OLD MIDDLE SCHOOL BUILDING COMPLEX,  
ROOM NO. 1, RAMPURA, DELHI - 110035.

F.NO. SDM/SV/NGT Matters/2025/3628

Dated: 23/06/2025

To,

The Executive Engineer,  
Public Works Department,  
North West Road Division-2,  
Near Keshav Mahavidyalaya,  
Sainik Vihar, Delhi-34

Subject: Joint Inspection Report as on 20.06.2025 in the NGT matter in M.A. No. 36/2025 in O.A. No. 804/2024 titled as "Praveen KrGupta V/s Govt. of NCT of Delhi

Refer to Delhi Pollution Control Committee letter No. DPCC/(10(10)/86/Leg-24/4058-60 dated 08.05.2025, vide which directions of the Hon'ble Green Tribunal, Principal Bench, New Delhi, in M.A. 36/2025 in O.A. 804/2024 titled "Praveen Kumar Gupta Vs. Govt. of NCT of Delhi, have been passed to this office

It is to inform you that a joint inspection Service Road of Rohtak Road, near Ashok Park Metro Station, has been carried out by the Tehsildar/Executive Magistrate (Saraswati Vihar), and the Junior Environmental Engineer, Delhi Pollution Control Committee, on 20.06.2025 at 11:30 AM onwards. During the inspection, the joint team observed that shops/juggies along Service Road of Rohtak Road have been demolished. Only three - four temporary structures having some statues have been found by the joint inspection team. No statues are being made by occupants. It is also submitted that no pollution activities have been noticed by the joint team.

In view of above, you are requested kindly to look into the matter and initiate further necessary action in the matter as per Law.

(HIMANSHU YADAV, DANICS)  
SDM (SARASWATI VIHAR)  
DISTRICT NORTH-WEST, DELHI

Dated:

F.NO. SDM/SV/NGT Matters/2025/

Copy for information and necessary action to:-

1. The In-Charge, CMC-III, Delhi Pollution Control Committee, Department of Environment, Govt. of NCT of Delhi, 3<sup>rd</sup> Floor, DMRC Building, Shastri Park, Delhi-53 for information with reference to your office letter dated 08.05.2025 quoted above.
2. The PS to District Magistrate (North West), Govt. of NCT of Delhi, Kanjhawla, Delhi-81 for kind information please.



(HIMANSHU YADAV, DANICS)  
SDM (SARASWATI VIHAR)  
DISTRICT NORTH-WEST, DELHI